

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

* * *

Date of Decision: 24.9.96

OA 287/96

Bharat Prakash Sharma, ED Packer, Sub Post Office Soorwal, District Sawai Madhopur.

... Applicant

Versus

1. Union of India through its Secretary, Ministry of Communication (Department of Posts), Dak Bhawan, Sansad Marg, New Delhi.
2. The Senior Superintendent of Post Offices, Sawai Madhopur.

... Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P. SHAFMA, ADMINISTRATIVE MEMBER

For the Applicant ... Mr. Shiv Kumar

For the Respondents ...

O R D E R

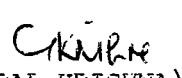
PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Applicant, Bharat Prakash Sharma, in this application u/s 19 of the Administrative Tribunals Act, 1985, has sought payment of Over Time Allowance or a direction to the respondents to take duty from him for 5 hours a day.

2. We have heard the learned counsel for the applicant. The applicant was initially appointed in 1983 in the P&T Department and he was absorbed against a vacant post of EDMC/ED Packer by order dated 12.11.90, at Ann.A-1. It is stated that the working hours of ED Packer are 5 hours a day but he is performing duties for 8 hours and, therefore, he has claimed Over Time Allowance or a direction to the respondents to take duty from him for 5 hours a day. He has represented to the concerned authorities vide Ann.A-1 dated 6.3.95. The matter is still under consideration.

3. In the circumstances, we direct respondent No.2 to decide the applicant's representation, at Ann.A-1, dated 6.3.95 within two months of the date of receipt of a copy of this order. If the applicant is aggrieved by any decision on the representation, he may file a fresh OA. The OA stands disposed of, as stated above, at the stage of admission.


(O.P. SHAFMA)
ADMINISTRATIVE MEMBER


(GOPAL KRISHNA)
VICE CHAIRMAN

VK